

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2873
TO BE ANSWERED ON 15.03.2016**

†2873. PREVENTION OF BEGGING AND DRUG ADDICTION

**SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:
PROF. SAUGATA ROY:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted any survey to find out the number of children begging on roads in various parts of the country including the NCT of Delhi;
- (b) if so, the details thereof along with the measures being taken for rehabilitation of such children, State-wise;
- (c) whether the Government is aware that drug-addiction is increasing among the said children;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) whether the Government proposes to formulate any comprehensive action plan for such children and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) to (d) The Office of Registrar General of India (RGI) has informed that they have not conducted any survey to find out the number of children begging on roads. However, in decennial Population Census conducted by the Office of RGI, data are collected on workers/non-workers, among other parameters, on all persons living in different parts of the country. This includes data on beggars who have been identified along with vagrants etc. who are engaged in begging as a non-economically productive work/activity amongst the marginal workers and non-workers. A statement giving state-wise total population of child beggars below 15 years of age, as per Census 2011, is enclosed as Annexure.

Further, Department of Women and Child Development, Govt. of NCT of Delhi has also informed that no such survey has been conducted by the Delhi Government in Delhi till now. However, Delhi Govt. in association with Ministry of Social Justice and Empowerment, Govt. of India, has initiated a survey on mapping and size estimation of street children who abuse any kind of substance, through All India Institute of Medical Sciences in September 2015.

(e) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary Legislation or adopted legislations enacted by other States/UTs. Presently, there is no scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institutes and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meetings, it was, inter-alia, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Protection, Care and Rehabilitation of Destitutes is under formulation.

Annexure [As referred to parts (a)& (b) of the Lok Sabha Question No. 2873 for 15.03.2016]

Child beggars below 15 years of age - Census 2011

India/States/Uts	Marginal workers *			Non-workers #			Total Child Beggars		
	Persons	Males	Females	Persons	Males	Females	Persons	Males	Females
INDIA	4011	2268	1743	41285	22110	19175	45296	24378	20918
State - JAMMU & KASHMIR (01)	87	58	29	903	495	408	990	553	437
State - HIMACHAL PRADESH (02)	34	14	20	144	73	71	178	87	91
State - PUNJAB (03)	129	75	54	1085	594	491	1214	669	545
State - CHANDIGARH (04)	0	0	0	11	8	3	11	8	3
State - UTTARAKHAND (05)	23	13	10	251	153	98	274	166	108
State - HARYANA (06)	116	80	36	1055	632	423	1171	712	459
State - NCT OF DELHI (07)	24	12	12	266	140	126	290	152	138
State - RAJASTHAN (08)	709	378	331	6458	3392	3066	7167	3770	3397
State - UTTAR PRADESH (09)	1079	642	437	9088	5053	4035	10167	5695	4472
State - BIHAR (10)	302	187	115	3094	1653	1441	3396	1840	1556
State - SIKKIM (11)	0	0	0	1	1	0	1	1	0
State - ARUNACHAL PRADESH (12)	1	1	0	23	10	13	24	11	13
State - NAGALAND (13)	6	5	1	14	6	8	20	11	9
State - MANIPUR (14)	1	0	1	33	16	17	34	16	18
State - MIZORAM (15)	0	0	0	6	4	2	6	4	2
State - TRIPURA (16)	3	2	1	40	27	13	43	29	14
State - MEGHALAYA (17)	2	0	2	36	20	16	38	20	18
State - ASSAM (18)	75	46	29	611	320	291	686	366	320
State - WEST BENGAL (19)	211	122	89	3005	1583	1422	3216	1705	1511
State - JHARKHAND (20)	60	38	22	1194	621	573	1254	659	595
State - ODISHA (21)	65	34	31	840	457	383	905	491	414
State - CHHATTISGARH (22)	68	39	29	997	485	512	1065	524	541
State - MADHYA PRADESH (23)	225	139	86	2367	1322	1045	2592	1461	1131
State - GUJARAT (24)	83	41	42	1899	1054	845	1982	1095	887
State - DAMAN & DIU (25)	1	1	0	7	2	5	8	3	5
State - DADRA & NAGAR HAVELI (26)	0	0	0	0	0	0	0	0	0
State - MAHARASHTRA (27)	107	52	55	2919	1577	1342	3026	1629	1397
State - ANDHRA PRADESH (28)	441	215	226	2687	1289	1398	3128	1504	1624
State - KARNATAKA (29)	122	50	72	1480	743	737	1602	793	809
State - GOA (30)	0	0	0	24	12	12	24	12	12
State - LAKSHADWEEP (31)	0	0	0	1	0	1	1	0	1
State - KERALA (32)	7	4	3	195	90	105	202	94	108
State - TAMIL NADU (33)	30	20	10	542	275	267	572	295	277
State - PUDUCHERRY (34)	0	0	0	9	3	6	9	3	6
State - ANDAMAN & NICOBAR ISLANDS (35)	0	0	0	0	0	0	0	0	0

Note: * - Represents age-group 5-14 yrs.

- Represents age-group 0-14 years